

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3244
ANSWERED ON:11.08.2000
RUBBER INDUSTRIES IN KERALA
SURESH KODIKUNNIL

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of FDI sought by the Rubber Industries in Kerala and the details of the sanctioned proposals;
- (b) the steps taken by the Government to promote the export of Rubber and Rubber products, particularly in Kerala;
- (c) the annual turnover of various Rubber Industries in the State and the details of their production, sales and profits during the last three years; and
- (d) the number of Regional Centres of Rubber Export Promotion Council located in Kerala and the details of the same?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN SINGH)

- (a) A total number of 8 proposals (6 Financial + 2 Technical) involving Foreign Direct Investment of Rs. 56.04 Crore, have been received and approved in respect of the Rubber Industries in Kerala during the post liberalization period, i.e., from 1.8.1991 upto 30.6.2000.
- (b), (c) & (d) Export of natural rubber is free under the present EXIM Policy. Government of India is taking all possible steps to promote export of rubber goods through the nodal agency, namely, The Export Promotion Council for Chemicals and Allied Products (CAPEXIL) and is making continuous endeavours in this direction. The statewise; industrywise data on the production, sales and profits of rubber products are not centrally maintained.